

ITEM NO.4

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA No. 48680/2020 in Suo Moto Writ (C) No.1/2020

IN RE : CONTAGION OF COVID 19 VIRUS IN PRISONS

(MR. DUSHYANT DAVE, SR. ADV.(A.C) [NAME OF SRISHTI AGNIHOTRI (M-9811629064) , ADVOCATE MAY BE SHOWN ]MR. SATISH TALEKAR(M-9082577493) MR. KANHAIYA SINGHAL(M-9212424765)ONLY I.A.NO. 48680/2020 TO BE LISTED ON 6.7.2020)

(For IA No. 48680/2020 - INTERVENTION/IMPLEADMENT)

Date : 06-07-2020 These matters were called on for hearing today.  
CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE A.S. BOPANNA

Counsel for the parties

Mr. K.K. Venugopal, Ld. AG  
Mr. Tushar Mehta, Ld. SG  
Mr. Rajat Nair, Adv.  
Mr. Ankur Talwar, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. B.V. Balaram Das, AOR

Mr. Dushyant Dave, Sr. Adv. (A.C.)

Ms. Srishti Agnihotri, Adv.

Mr. Satish Talekar, Adv.

Mr. Arun Pednekar, Adv.  
Ms. Mukti Chowdhary, AOR

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Ajay Verma, Adv.  
Mr. Harmeet Singh Ruprah, AOR  
Mr. Navjyot Singh, Adv.

Mr. Siddhesh Kotwal, Adv  
Ms. Arshiya Ghose, Adv  
Ms. Astha Sharma, AOR

Mr. Raghvendra Kumar, Standing Counsel  
Mr. Narendra Kumar, AOR

M/S. Venkat Palwai Law Associates, AOR

Mr. Sidharth Luthra, Sr. Adv.  
Ms. Supriya Juneja, AOR  
Ms. Cheshta Jetly, Adv.  
Mr. Sheikh F. Kalia, Adv.

Mr. Shuvodeep Roy, AOR

Mr. Milind Kumar, AOR

Mr. Kanhaiya Singhal, AOR

Mr. Vinod Sharma, AOR

Mr. S. C. Verma Advocate General  
Mr. Sumeer Sodhi AOR  
Mr. Manoj Kumar Singh AAG

Ms. K. Enatoli Sema, AOR

Ms. Uttara Babbar, AOR

Mr. Vinay Arora, AOR

Ms. Uttara Babbar, Adv.

Mr. Tapesk Kumar Singh, AOR

Mr. G. N. Reddy, AOR

Mr. M. Shoeb Alam, AOR

Ms. Garima Prashad, AOR

Mr. Chirag M. Shroff, AOR

Mr. Aniruddha P. Mayee AOR

Mr. V. N. Raghupathy, AOR

Applicant-in-person, AOR

Ms. G. Indira, AOR

Mr. M. Yogesh Kanna, AOR

Mr. Mahfooz A. Nazki, AOR  
Mr. Polanki Gowtham, Advocate  
Mr. Amitabh Sinha, Advocate

Mr. Sachin Patil, AOR  
Mr. Rahul Chitnis, Adv.

Ms. Jayshree Satpute, Adv.

Ms. Tripti Poddar, Adv.  
Ms. Taniya Laskar, Adv.  
Mr. Prasanna S, AOR.

Mr. Keshav Mohan, Adv.  
Mr. R.K Awasthi, Adv.  
Mr. Prashant Kumar, Adv.  
Mr. Santosh Kumar - I, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Ms. Anupama Ngangom, Adv.  
Mr. Karun Sharma, Adv.

Ms. Bansuri Swaraj, Adv.  
Dr. Monika Gusain, AOR

M/S. PLR Chambers And Co., AOR

Mr. V. G. Pragasam, AOR

Mr. G. Prakash, AOR  
Ms. Jishnu M.L., Adv.

Ms. Astha Sharma, AOR

Mr. Amit Kumar, AG  
Mr. Avijit Mani Tripathi, AOR  
Ms. Rekha Bakshi, Adv.  
Ms. Shaurya Sahay, Adv.

Mr. Nikhil Goel, AOR

Mr. S. Thananjayan, AOR

Mr. Arjun Garg, AOR  
Ms. Rati Tandon, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Shuvodeep Roy, learned counsel appearing for the respondent - State, prays for and is granted two weeks' time to file the reply affidavit.

Let notice be issued on the interlocutory application being  
I.A. No.48335/2020 in the meantime.

List the matter thereafter.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR